

1	2	3	4	5	6
Nagaland	0.8	0.8	1.0	25.0	25.0
Orissa	30.6	31.2	35.6	16.3	14.1
Punjab	0.5	0.6	0.6	20.0	0.0
Rajasthan	32.5	17.8	16.2	-50.2	-9.0
Uttar Pradesh	166.4	150.2	161.1	-3.2	7.3
West Bengal	12.3	13.7	13.7	11.4	0.0
All India	953.4	947.8	940.1	-1.4	-0.8

[*Translation*]

#### Illegal Sale of Green Land

3701. DR. BALIRAM : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the green land along the roads in various areas of Delhi is being illegally sold by the land mafia;

(b) if so, the number of cases in which the encroachments have been removed; and

(c) the steps being taken by the Government to check the encroachments of green land by the land mafia in future?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) to (c) The Information is being collected and will be laid on the Table of the House

#### Welfare Schemes

3702. SHRI NITISH BHARADWAJ :  
SHRI MURALIDHAR JENA :  
SHRI DATTA MEGHE :

Will the Minister of WELFARE be pleased to state:

(a) the amount spent by the Central Government so far on various welfare schemes in the country during the last five years, year-wise;

(b) the quantum of grant given to each state, for these welfare schemes during the aforesaid period, scheme-wise;

(c) the number of new schemes to be launched in the near future; and

(d) whether there is any new Welfare scheme specifically for Bihar?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b) A statement is enclosed.

(c) Two new schemes proposed for launching are :

I. Development of Primitive Tribals.

II. Kasturba Gandhi Shiksha Sansthan for promoting female literacy among Scheduled Castes and Scheduled Tribes in the low literacy pockets/districts.

(d) No, Sir.

#### Statement

##### Central Share Released for State/UT Level SCDCs

(Rs. in Lakhs)

S.No.	Name of State/UT	1991-92	1992-93	1993-94	1994-95	1995-96
1	2	3	4	5	6	7
1.	Andhra Pradesh	682.68	409.00	875.52	577.33	575.67 (262.67 as arrear of 1994-95)
2.	Assam	171.02	22.89	22.10	24.02	30.74
3.	Bihar	76.89	85.25	113.52	Nil	57.64

1	2	3	4	5	6	7
4.	Gujarat	56.69	100.07	96.07	17.82	15.00
5.	Haryana	57.65	106.54	169.31	75.31	49.00
6.	Himachal Pradesh	34.30	46.63	53.43	40.43	70.14
7.	Jammu & Kashmir	82.08	37.65	61.00	86.47	44.00
8.	Karnataka	99.00	107.80	212.35	300.21	585.31 (485.31 as arrear of 1994-95)
9.	Kerala	115.18	88.87	124.20	79.20	84.13
10.	Madhya Pradesh	89.24	24.00	57.65	51.88	44.19
11.	Maharashtra	51.83	81.92	138.16	56.97	600.00
12.	Orissa	23.41	31.22	59.22	28.82	96.05
13.	Punjab	163.20	252.96	14.13	28.82	69.20
14.	Rajasthan	35.22	19.22	18.60	9.80	74.95
15.	Tamil Nadu	97.99	122.44	318.50	186.54	268.96 (133.96 as arrear of 1994-95)
16.	Tripura	24.00	10.60	9.60	—	Nil
17.	Uttar Pradesh	356.38	211.93	238.77	282.32	Nil
18.	West Bengal	384.00	288.93	206.56	233.29	254.43 (214.43 as arrear of 1994-95)
19.	Chandigarh	26.68	4.59	4.80	4.32	24.00
20.	Delhi	90.25	40.04	57.65	62.45	96.07
21.	Pondicherry	28.22	Nil	21.13	4.80	9.60
22.	Goa	—	Nil	49.96	13.45	13.45
23.	Daman & Diu and Dadra & Nagar Haveli	—	Nil	17.75	17.75	37.47
Grand Total		2746.05	2200.07	2934.00	2200.00	3100.00

*State/UT's Wise Expenditure under National Scheme of Liberation and Rehabilitation of Scavengers and Their Dependent*

(Rs. in crore)

S.No.	Name of State	1991-92	1992-93	1993-94	1994-95	1995-96
1.	Andhra Pradesh	2.00	2.55	4.59	0.625	—
2.	Assam	0.125	2.02	—	—	—
3.	Bihar	3.50	3.13	—	—	—
4.	Gujarat	2.50	1.86	2.00	—	—
5.	Haryana	1.50	1.76	7.14	—	—
6.	Himachal Pradesh	0.60	2.53	Not due	—	—
7.	Jammu & Kashmir	0.025	1.00	-do-	—	—
8.	Karnataka	1.75	3.99	-do-	4.00	—
9.	Kerala	0.25	0.30	-do-	—	—
10.	Madhya Pradesh	4.00	13.36	12.26	15.89	20.18
11.	Maharashtra	3.70	6.59	3.78	5.00	5.80
12.	Orissa	3.50	0.58	1.19	—	2.56
13.	Punjab	3.50	0.58	Not due	—	2.55
14.	Rajasthan	4.75	1.01	2.27	—	6.86
15.	Tamil Nadu	5.00	0.80	Not due	2.44 Re	13.85
16.	Uttar Pradesh	8.00	14.94	37.63	45.05	38.16
17.	West Bengal	2.00	3.63	—	—	—
18.	Delhi	3.75	0.05	Not due	—	—
19.	Pondicherry	0.025	0.05	—	—	—
20.	Nagaland	—	—	0.11	—	—
21.	Meghalaya	0.025	—	—	—	—
	<b>Total</b>	<b>50.50</b>	<b>60.73</b>	<b>70.97</b>	<b>73.005</b>	<b>89.96</b>

*Centrally Sponsored Scheme of Post Matric Scholarship to SC and ST Students  
Central Assistance Released During Last Five Years*

(Rs. in lakh)

S.No.	Name of State/UT	1991-92	1992-93	1993-94	1994-95	1995-96
1	2	3	4	5	6	7
1.	Andhra Pradesh	480.63	636.06277	1077.365	1440.612	2980.339
2.	Assam	17.06	218.98079	Nil	314.885	625.985
3.	Bihar	102.562	799.184	590.144	451.00	Nil

1	2	3	4	5	6	7
4.	Goa	0.01	0.44	1.46	0.90	0.40
5.	Gujarat	291.27	310.87	357.951	767.239	762.75
6.	Haryana	31.68	63.16	68.00	75.49	70.70
7.	Himachal Pradesh	Nil	0.296	3.272	3.8352	14.38
8.	Jammu & Kashmir	0.77	18.132	33.754	62.39	79.83
9.	Karnataka	223.95579	463.86824	1077.436	830.997	1078.82
10.	Kerala	109.734	24.952	106.764	510.646	41.294
11.	Madhya Pradesh	377.8395	53.8105	474.76	725.23	820.89
12.	Maharashtra	350.792	887.837	1240.04	2084.482	2557.20
13.	Manipur	23.08	37.73	59.47	115.56	227.78
14.	Meghalaya	0.61921	34.242	74.279	143.275	96.60
15.	Mizoram	Nil	62.1484	164.35	142.40	122.40
16.	Nagaland	102.37	120.00	60.00	Nil	243.427
17.	Orissa	55.30	56.21	385.74	313.559	741.291
18.	Punjab	29.44	19.492	120.878	73.80	237.05
19.	Rajasthan	264.768	241.92	348.02	311.68	665.40
20.	Sikkim	0.74	Nil	Nil	Nil	Nil
21.	Tamil Nadu	263.32	458.30	736.98	778.17	693.00
22.	Tripura	45.435	42.146	54.944	82.181	82.358
23.	Uttar Pradesh	700.00	700.00	350.00	386.9588	1669.82
24.	West Bengal	7.04	146.395	73.20	Nil	635.286
25.	Andaman & Nicobar	Nil	1.15	1.30	0.75	1.28
26.	Daman & Diu	0.8045	1.3603	2.562	1.60	2.64
27.	Dadra & Nagar Haveli	1.00	1.84	3.13	4.06	5.68
28.	Delhi	11.00	6.303	Nil	Nil	Nil
29.	Pondicherry	3.78	7.91	10.56	11.30	26.03
30.	Guwahati, Project	5.00	5.00	3.00	2.00	3.00
Total		3500.00	5419.74	7479.359	9635.00	14485.63

*Centrally Sponsored Scheme of Pre-Matric Scholarship to the Children of those engaged in Unclean Occupations*

*Central Assistance Released during last five years*

(Rs. in lakh)

S.No.	Name of State/UT	1991-92	1992-93	1993-94	1994-95	1995-96
1.	Andhra Pradesh	77.015	20.515	83.68	85.43312	71.98363
2.	Assam	13.00	Nil	Nil	Nil	Nil
3.	Bihar	20.1635	5.97811	65.80839	22.00	Nil
4.	Gujarat	25.4725	14.376	14.5725	44.959	335.13975
5.	Haryana	12.9183	48.5388	14.568	14.53864	54.81581
6.	Himachal Pradesh	Nil	7.63125	4.40225	3.50775	2.00
7.	Jammu & Kashmir	Nil	Nil	Nil	6.28825	0.708
8.	Karnataka	1.00	5.5055	1.862	0.83237	5.0355
9.	Kerala	11.3875	4.582	1.902	Nil	Nil
10.	Madhya Pradesh	98.7377	207.9293	168.963	121.765	153.105
11.	Maharashtra	14.72	5.431	20.03675	29.702	28.2695
12.	Meghalaya	0.225	Nil	Nil	Nil	Nil
13.	Orissa	1.305	5.32358	6.00945	2.00	2.48293
14.	Punjab	20.27	105.13136	32.976	Nil	33.73866
15.	Rajasthan	35.692	68.237	30.087	37.774	63.82
16.	Sikkim	Nil	Nil	Nil	0.55	0.50
17.	Tamil Nadu	5.16	19.94075	7.32375	57.28025	32.05125
18.	Tripura	9.416	12.5536	12.70775	12.1135	12.7765
19.	Uttar Pradesh	49.7875	78.53075	80.33175	166.3125	68.13497
20.	West Bengal	3.73	1.436	3.01325	1.00	Nil
21.	Andaman & Nicobar	Nil	1.75	0.405	0.10	Nil
22.	Delhi	Nil	25.28	12.60	19.128	27.4385
<b>Total</b>		<b>400.00</b>	<b>638.67</b>	<b>561.24884</b>	<b>625.28438</b>	<b>892.00</b>

*Details of Central Assistance Released During Last Five Years Under Book Banks  
Scheme for SC/ST Students*

(Rs. in lakh)

S.No.	Name of State/UT	1991-92	1992-93	1993-94	1994-95	1995-96
1.	Andhra Pradesh	12.59	2.00	70.50	43.39	73.80
2.	Assam	0.33	0.30	5.78	3.00	3.00
3.	Arunachal Pradesh	—	—	—	—	—
4.	Bihar	7.50	2.00	9.91	16.99	5.00
5.	Gujarat	1.58	0.30	0.05	10.61	7.33
6.	Goa	0.05	0.32	0.251	0.17	0.39
7.	Himachal Pradesh	0.45	0.45	0.61	0.38	1.53
8.	Haryana	1.27	1.92	5.85	3.00	3.00
9.	Jammu & Kashmir	0.77	0.80	0.13	1.59	2.91
10.	Karnataka	4.49	5.13	4.87	9.52	10.19
11.	Kerala	5.92	1.00	13.58	7.00	7.56
12.	Maharashtra	2.00	3.00	20.49	35.54	29.22
13.	Madhya Pradesh	1.95	24.37	36.90	42.14	33.87
14.	Mizoram	—	—	—	—	—
15.	Manipur	1.00	1.99	0.72	0.35	—
16.	Orissa	1.00	0.30	8.86	10.16	11.01
17.	Punjab	0.60	0.10	2.66	4.33	4.33
18.	Rajasthan	1.00	2.50	10.00	15.00	9.97
19.	Tamil Nadu	9.60	1.50	29.48	31.74	40.40
20.	Tripura	0.80	0.99	1.03	0.87	0.25
21.	Uttar Pradesh	2.00	11.49	103.09	54.00	15.00
22.	West Bengal	0.28	0.50	2.98	1.50	—
23.	A & N Island	0.15	—	—	—	—
24.	Chandigarh	0.30	1.50	0.25	—	—
25.	Delhi	—	4.26	2.49	3.69	3.99
26.	Daman & Diu	—	—	0.38	0.22	0.28
27.	Pondicherry	0.60	0.60	1.72	1.00	0.25
28.	Dadra & Nagar Haveli	—	—	—	—	0.84
	<b>Total</b>	<b>56.23</b>	<b>67.32</b>	<b>332.581</b>	<b>296.19</b>	<b>264.12</b>

*Details of Central Assistance Released During Last Five Years  
Under Girls Hostel Scheme for SCs*

(Rs. in lakh)

S.No.	Name of State/UT	1991-92	1992-93	1993-94	1994-95	1995-96
1.	Andhra Pradesh	150.00	102.75	310.31	489.68	200.85
2.	Assam	7.00	—	—	9.00	9.00
3.	Arunachal Pradesh	—	—	—	—	—
4.	Bihar	72.98	25.28	40.44	—	—
5.	Gujarat	11.88	—	15.06	—	14.13
6.	Haryana	—	3.64	—	—	—
7.	Jammu & Kashmir	5.00	8.31	—	2.10	—
8.	Karnataka	85.94	19.24	3.09	64.39	37.50
9.	Kerala	20.00	4.92	25.03	—	23.51
10.	Maharashtra	16.18	—	56.43	—	—
11.	Madhya Pradesh	207.26	134.52	0.64	—	—
12.	Manipur	1.25	0.98	2.32	6.54	—
13.	Orissa	25.00	40.00	38.76	41.40	49.59
14.	Punjab	1.00	—	1.00	3.30	3.00
15.	Rajasthan	3.47	—	5.05	—	12.78
16.	Sikkim	8.56	—	—	—	—
17.	Tamil Nadu	32.47	80.88	50.55	—	100.00
18.	Tripura	4.00	—	1.68	3.59	24.00
19.	Uttar Pradesh	51.35	76.36	15.77	—	31.82
20.	West Bengal	25.11	36.13	33.87	—	58.70
21.	Pondicherry	20.22	—	—	—	—
<b>Total</b>		<b>748.67</b>	<b>533.00</b>	<b>600.00</b>	<b>620.00</b>	<b>564.88</b>

*Details of Central Assistance Released During Last Five Years under  
Boys Hostel Scheme for SCs*

(Rs. in lakh)

S.No.	Name of State/UT	1991-92	1992-93	1993-94	1994-95	1995-96
1.	Andhra Pradesh	270.42	32.18	181.98	—	198.90
2.	Assam	7.00	—	—	—	9.00
3.	Bihar	311.96	40.78	70.77	—	—
4.	Gujarat	60.66	—	39.50	—	65.16
5.	Haryana	—	3.64	—	—	1.82
6.	Jammu & Kashmir	5.00	—	0.145	—	3.15
7.	Karnataka	142.05	101.10	108.68	174.25	324.45
8.	Kerala	10.05	4.12	6.95	—	—
9.	Maharashtra	24.35	—	68.24	—	93.83
10.	Madhya Pradesh	—	101.84	—	—	216.30
11.	Manipur	1.25	2.51	2.04	—	—
12.	Orissa	15.00	30.00	34.00	35.60	25.29
13.	Punjab	1.50	2.50	2.50	2.70	2.00
14.	Rajasthan	7.58	—	2.52	—	220.01
15.	Sikkim	8.56	—	—	—	—
16.	Tamil Nadu	40.44	60.66	43.83	17.0305	100.00
17.	Tripura	4.90	—	5.00	0.47	6.00
18.	Uttar Pradesh	75.83	101.10	60.66	—	66.93
19.	West Bengal	13.93	19.60	23.37	—	134.01
20.	Pondicherry	1.00	—	—	—	—
21.	Chandigarh	—	—	—	—	15.00
<b>Total</b>		<b>1002.43</b>	<b>500.00</b>	<b>650.00</b>	<b>230.05</b>	<b>1482.85</b>



**Details of Central Assistance Released During Last Five Years under Coaching & Allied Scheme for SC/ST Students**

(Rs. in lakh)

S.No.	Name of State/UT	1991-92	1992-93	1993-94	1994-95	1995-96
1.	*Andhra Pradesh	23.68	17.88	3.00	40.25	55.41
2.	Assam	0.57	0.50	0.62	—	1.93
3.	Bihar	7.50	2.00	8.57	1.70	2.96
4.	*Gujarat	4.38	3.05	5.53	5.62	6.22
5.	Goa	0.82	0.15	—	—	—
6.	Himachal Pradesh	1.29	1.00	1.00	—	—
7.	Haryana	3.24	2.92	3.56	2.74	2.52
8.	Jammu & Kashmir	2.00	0.50	0.50	—	—
9.	*Karnataka	2.07	13.25	2.43	11.71	2.91
10.	Kerala	1.46	3.08	6.96	2.16	15.65
11.	*Maharashtra	2.21	1.00	1.00	5.44	6.80
12.	*Madhya Pradesh	22.29	8.30	10.16	8.63	9.27
13.	Manipur	—	0.25	0.25	—	—
14.	Meghalaya	0.25	0.50	0.50	—	—
15.	Nagaland	—	—	0.60	—	—
16.	Orissa	0.58	1.50	1.50	—	—
17.	*Punjab	8.26	11.77	9.99	25.59	13.92
18.	Rajasthan	15.27	16.12	22.94	4.60	—
19.	Tamil Nadu	4.00	2.00	2.00	—	—
20.	Tripura	2.96	0.90	6.39	—	—
21.	*Uttar Pradesh	17.35	26.22	21.49	22.16	17.03
22.	West Bengal	0.63	0.50	0.50	—	—
23.	*Delhi	*7.95	47.56	28.74	53.58	70.74
24.	*Arunachal Pradesh				*7.54	
	<b>Total</b>	<b>128.76</b>	<b>160.95</b>	<b>138.23</b>	<b>191.72</b>	<b>205.36</b>

\*This includes exp. for State Institutions and Private Institutions.

*Central Assistance Released During Last Five Years for Scheme of Upgradation of Merit of SC/ST Students*

(Rs. in lakh)

S.No.	Name of State	Grant Released					1991-92
		1991-92	1992-93	1993-94	1994-95	1995-96	
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	—	0.97	—	—	—	—
2.	Assam	—	—	—	—	—	—
3.	Bihar	—	—	—	—	—	—
4.	Haryana	1.52	2.90	2.90	2.90	3.20	48
5.	Himachal Pradesh	0.56	1.00	1.10	1.03	0.32	23
6.	Maharashtra	—	—	—	—	—	—
7.	Madhya Pradesh	—	—	—	20.95	—	—
8.	Orissa	—	—	3.92	21.07	17.85	—
9.	Punjab	—	—	—	3.75	—	—
10.	Rajasthan	4.74	4.11	5.85	8.33	—	164
11.	Tamil Nadu	—	—	—	31.82	—	—
12.	Tripura	0.54	1.57	—	0.84	0.09	9
13.	Uttar Pradesh	11.40	5.35	—	4.93	—	366
14.	West Bengal	—	—	—	2.18	—	—
15.	Kerala	—	—	—	—	—	—
16.	Arunachal Pradesh	—	1.69	1.37	—	0.71	—
17.	Karnataka	—	4.45	—	2.20	—	—
<b>Total</b>		<b>18.76</b>	<b>22.04</b>	<b>15.14</b>	<b>100.00</b>	<b>22.17</b>	<b>610</b>

*The Central assistance released to the State Govts/UT Adms. under the Centrally Sponsored Scheme for Implementation of Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 during 1991-92 to 1995-96*

(Rs. in lakh)

S.No.	Name of State/UT	1991-92	1992-93	1993-94	1994-95	1995-96
1	2	3	4	5	6	7
1.	Andhra Pradesh	90.20	46.50	91.02	121.12	36.675
2.	Arunachal Pradesh	—	—	—	—	—
3.	Assam	—	—	—	—	2.50

	2	3	4	5	6	7
4. Bihar	16.95	15.00	26.50	—	116.00	
5. Goa	—	—	0.05	—	0.25	
6. Gujarat	33.21	78.335	92.745	112.11	268.045	
7. Haryana	1.85	6.05	5.215	4.818	4.716	
8. Himachal Pradesh	1.30	1.04	1.00	1.00	1.50	
9. Jammu & Kashmir	—	—	—	—	—	
10. Kamataka	149.63	22.352	148.87	139.815	158.515	
11. Kerala	1.625	7.685	19.99	25.074	35.368	
12. Madhya Pradesh	89.445	101.00	16.75	204.52	194.62	
13. Maharashtra	1.54	35.247	96.147	10.52	124.36	
14. Manipur	—	—	—	—	—	
15. Meghalaya	—	—	—	—	—	
16. Mizoram	—	—	—	4.20	—	
17. Nagaland	—	—	—	—	—	
18. Orissa	3.65	3.00	2.00	2.00	5.00	
19. Punjab	9.375	12.00	13.40	33.50	20.45	
20. Rajasthan	14.00	49.03	51.00	39.88	57.50	
21. Sikkim	—	—	—	—	—	
22. Tamil Nadu	43.69	90.605	69.365	70.34	82.54	
23. Tripura	—	—	—	—	—	
24. Uttar Pradesh	128.08	66.00	49.598	178.513	399.431	
25. West Bengal	15.455	4.41	4.40	5.15	—	
<b>Union Territories</b>						
1. Andaman & Nicobar Islands	—	—	—	—	—	
2. Chandigarh	—	—	—	—	—	
3. Dadra & Nagar Haveli	—	—	5.00	8.22	14.92	
4. Delhi	—	—	—	—	—	
5. Daman & Diu	—	—	—	—	0.10	
6. Lakshadweep	—	—	—	—	—	
7. Pondicherry	9.41	11.746	13.14	13.93	14.35	
<b>Total</b>	<b>609.41</b>	<b>550.00</b>	<b>706.19</b>	<b>974.71</b>	<b>1536.84</b>	

*Details of quantum of grant released to State Governments/UT Admns. during the last five years  
(1991-92 to 1995-96) under the scheme SCA to SCP for SCs*

(Rs. in lakh)

S.No.	State/UT	SCA to SCP released				
		1991-92	1992-93	1993-94	1994-95	1995-96
1	2	3	4	5	6	7
1.	Andhra Pradesh	2117.72425	1937.61	2416.06	3255.36	3245.41
2.	Assam	190.83483	189.44	220.51	273.34	22.65
3.	Bihar	2197.37940	2096.54	2327.11	—	—
4.	Gujarat	666.64363	908.53	796.82	956.68	278.90
5.	Goa	2.60924	2.64	2.86	3.95	2.09
6.	Haryana	537.60287	398.20	424.53	538.05	623.00
7.	Himachal Pradesh	203.07126	502.69	699.54	195.72	193.63
8.	Jammu & Kashmir	79.82053	66.79	76.33	100.00	83.77
9.	Kerala	381.89985	502.74	402.84	508.81	492.73
10.	Karnataka	1485.71552	1310.06	1282.71	1873.76	2350.09
11.	Madhya Pradesh	1705.34466	1839.09	2803.81	2097.57	2425.33
12.	Maharashtra	1316.13422	1698.92	1562.79	1575.89	1745.47
13.	Manipur	5.46924	7.42	5.56	6.09	5.90
14.	Orissa	1021.78487	1323.38	1075.66	1332.84	1311.82
15.	Punjab	625.94256	625.32	875.92	1626.72	571.68
16.	Rajasthan	1150.43683	1162.90	1829.89	886.37	1828.26
17.	Sikkim	2.85924	3.21	3.06	4.22	3.57
18.	Tripura	42.81696	57.38	58.85	100.97	72.26
19.	Tamil Nadu	1778.85250	1911.34	1879.11	2655.66	2803.55
20.	Uttar Pradesh	4844.77202	5495.07	5933.29	6297.51	5839.03
21.	West Bengal	2382.01552	2669.54	2322.75	2813.37	2955.22
22.	Chandigarh	9.23000	9.44	12.39	17.40	14.86
23.	Delhi	134.36000	148.60	184.76	244.42	231.16
24.	Pondicherry	12.90000	13.15	14.81	19.31	19.62
<b>Total</b>		<b>22896.22000</b>	<b>24880.00</b>	<b>27211.96</b>	<b>27385.00</b>	<b>27500.00</b>

*Statement of Funds Released to States/UTs during 1991-92 for Tribal Development  
Under Various Schemes of T.D. Division*

(Rs. in lakh)

Sl.No	State/UT	SCA*	Article 275(1)	Girls Hostel	Boys Hostel	Ashram School	R&T	Oil & Seeds	NGOs
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	1529.34	117.99	31.305	49.00	—	5.00	50.00	3.01
2.	Arunachal Pradesh	—	—	—	28.175	—	—	—	33.41
2.	Assam	1077.61	81.21	16.00	16.00	—	16.05	—	27.06
4.	Bihar	3211.19	215.85	68.82	—	—	9.25	—	10.80
5.	Gujarat	1870.90	180.12	30.13	17.16	—	2.25	—	0.48
6.	Himachal Pradesh	421.71	7.32	—	—	—	0.22	—	—
7.	Jammu & Kashmir	245.90	6.84	—	—	—	—	—	—
8.	Karnataka	253.24	67.80	6.125	—	—	—	—	0.15
9.	Kerala	133.27	9.69	1.00	23.58	38.38	12.00	—	15.12
10.	Madhya Pradesh	6835.01	445.24	—	35.00	—	13.20	26.20	0.98
11.	Maharashtra	1825.21	214.38	32.50	39.75	190.00	5.80	—	17.74
12.	Manipur	388.40	14.40	7.82	1.37	—	10.00	—	21.57
13.	Meghalaya	—	39.96	—	—	—	—	—	31.27
14.	Mizoram	—	17.16	6.125	6.125	—	—	—	—
15.	Nagaland	—	24.18	—	—	—	—	—	1.31
16.	New Delhi	—	—	—	—	—	—	—	47.60
17.	Orissa	3298.65	219.70	37.427	10.98	20.00	3.61	40.80	4.29
18.	Rajasthan	1679.23	155.37	36.75	—	—	5.24	—	9.45
19.	Sikkim	50.93	2.70	—	—	—	—	—	—
20.	Tamil Nadu	281.77	19.32	12.25	7.58	—	11.54	—	3.63
21.	Tripura	430.35	21.69	4.96	15.00	8.00	0.14	—	—
22.	Uttar Pradesh	58.40	8.64	—	—	—	5.22	—	1.22
23.	West Bengal	1271.66	114.06	14.03	14.94	—	5.48	33.00	20.48

1	2	3	4	5	6	7	8	9	10
<b>Union Territories</b>									
1.	A & N Islands	99.00	—	—	—	—	—	—	—
2.	Dadra & Nagar Haveli	—	—	0.48	11.41	—	—	—	—
3.	Lakshadweep	—	—	—	22.05	—	—	—	—
4.	Daman & Diu	11.00	—	—	—	—	—	—	—
Total		24982.85	2000.00	305.722	298.12	256.38	105.00	150.00	250.00

\*The above release include Additional Special Central Assistance given to State Governments against their proposals.

*Statement of Funds Released to States/UTs During 1992-93 under Various Schemes of T.D. Divisions*

(Rs. in lakh)

S.No.	State/UT	SCA	Article 275(1)	Girls Hostel	Boys Hostel	Ashram School	Oil Seeds & Oils	Vocational Training	R&T	NGO	STDCC	Total
1	2	3	4	5	6	7	8	9	10	11	12	13
1.	Andhra Pradesh	1529.34	233.22	—	—	35.00	33.48	14.78	4.81	2.96	10.00	1863.59
2.	Arunachal Pradesh	—	32.40	—	—	—	—	—	—	57.89	—	90.29
3.	Assam	1077.61	160.80	16.38	16.00	—	—	—	10.70	20.75	—	1302.24
4.	Bihar	3175.25	427.20	—	—	—	17.39	—	9.82	23.30	50.00	3702.96
5.	Gujarat	1855.84	356.40	18.21	23.00	25.00	—	26.10	2.19	2.77	—	2309.51
6.	Himachal Pradesh	403.39	14.40	—	—	—	—	—	0.31	—	—	418.10
7.	Jammu & Kashmir	296.14	56.40	—	—	—	—	—	—	—	—	352.54
8.	Karnataka	327.42	133.98	—	—	—	—	—	—	10.39	—	471.79
9.	Kerala	207.23	19.20	21.42	15.87	39.73	—	—	8.00	18.57	—	330.02
10.	Madhya Pradesh	6785.01	880.80	83.07	63.74	—	26.52	—	28.28	7.89	51.00	7926.31
11.	Maharashtra	1815.21	423.96	—	—	—	—	—	11.87	35.48	24.00	2310.52
12.	Manipur	383.41	28.38	—	—	—	—	—	6.60	18.65	—	437.04
13.	Meghalaya	—	79.20	—	—	—	—	—	—	34.52	—	113.72
14.	Mizoram	—	34.02	—	—	—	—	14.78	—	—	—	48.80
15.	Nagaland	—	48.00	—	—	—	—	—	—	2.09	—	50.09
16.	New Delhi	—	—	—	—	—	—	—	—	44.39	—	44.39

1	2	3	4	5	6	7	8	9	10	11	12	13
17.	Orissa	3378.03	434.78	35.58	30.00	42.00	33.04	—	3.22	22.82	—	3979.47
18.	Rajasthan	1679.46	307.64	24.50	10.11	—	—	—	4.58	10.91	30.00	2067.20
19.	Sikkim	60.93	6.22	—	—	—	—	—	—	—	—	66.15
20.	Tamil Nadu	270.72	38.40	6.12	6.74	24.69	—	14.78	9.44	9.11	—	380.00
21.	Tripura	414.94	42.78	8.00	18.38	10.00	—	—	0.69	7.19	—	501.98
22.	Uttar Pradesh	58.40	17.22	6.12	15.16	23.58	—	—	3.46	1.94	—	125.88
23.	West Bengal	1171.67	225.60	30.60	24.26	—	39.57	29.56	1.03	23.38	35.00	1580.67
<b>Union Territories</b>												
1.	Dadra & Nagar Haveli	—	—	—	43.74	—	—	—	—	—	—	43.74
2.	A&N Islands	86.13	—	—	—	—	—	—	—	—	—	86.13
3.	Daman & Diu	23.87	—	—	—	—	—	—	—	—	—	23.87
Total		25000.00	4000.00	250.00	267.00	200.00	150.00	100.00	105.00	355.00	200.00	30627.00

*Statement of Funds Released to States/UTs During 1993-94 under Various Schemes of T.D. Divisions*

(Rs. in Lakh)

S.No	State/UT	SCA	Article 275(1)	Girls Hostel	Boys Hostel	Ashram School	Educational Complex	Vocational Training	R&T	NGO	STDCC	Total
1	2	3	4	5	6	7	8	9	10	11	12	13
1.	Andhra Pradesh	1593.22	437.25	53.11	30.74	34.50	5.28	—	5.66	10.74	25.00	2195.50
2.	Arunachal Pradesh	—	60.75	—	—	—	—	—	0.57	71.89	—	133.21
3.	Assam	1087.57	301.50	—	—	—	—	—	12.10	20.65	—	1421.82
4.	Bihar	3497.39	801.00	—	—	—	—	—	12.71	31.64	—	4342.74
5.	Gujarat	2234.77	668.25	19.51	39.23	—	25.32	3.46	0.55	4.33	—	2995.42
6.	Himachal Pradesh	755.03	27.00	—	—	—	—	—	0.27	—	—	782.30
7.	Jammu & Kashmir	518.60	105.75	—	5.97	—	—	—	—	—	—	630.32
8.	Karnataka	439.76	251.25	—	—	—	—	—	0.27	19.44	—	710.72
9.	Kerala	167.25	36.00	20.00	20.00	47.10	4.93	14.53	7.85	19.70	41.00	378.36
10.	Madhya Pradesh	8117.65	1651.50	27.03	39.28	—	35.20	44.34	23.35	15.86	60.00	10014.21

1	2	3	4	5	6	7	8	9	10	11	12	13
11.	Maharashtra	2234.35	795.00	—	—	69.42	6.33	—	23.75	42.63	53.00	3224.48
12.	Manipur	417.12	53.25	10.11	10.11	—	—	—	3.50	1.05	10.00	505.14
13.	Meghalaya	—	148.50	9.80	9.80	—	—	—	—	52.34	15.00	235.44
14.	Mizoram	—	63.75	—	—	—	—	—	—	—	—	63.75
16.	Nagaland	—	90.00	—	—	—	—	—	—	1.08	—	91.08
16.	New Delhi	—	—	—	—	—	—	—	—	29.80	—	29.80
17.	Orissa	3603.23	815.25	77.24	29.40	16.20	31.75	70.03	3.73	43.38	50.00	4740.21
18.	Rajasthan	2664.68	576.75	12.25	36.75	—	16.19	44.34	5.57	10.49	61.40	3428.42
19.	Sikkim	73.67	9.75	—	—	—	—	—	—	—	—	83.42
20.	Tamil Nadu	214.05	72.00	—	—	34.65	—	4.73	7.39	12.20	—	345.02
21.	Tripura	372.37	80.25	7.31	18.38	10.00	—	—	6.80	—	35.00	530.11
22.	Uttar Pradesh	69.22	32.25	3.65	3.65	40.68	—	—	4.98	1.28	—	155.71
23.	West Bengal	1319.06	423.00	23.74	26.40	—	—	8.57	0.93	14.74	—	1816.44
<b>Union Territories</b>												
1.	Dadra & Nagar Haveli	—	—	—	—	—	—	—	—	—	—	—
2.	A & N Islands	77.22	—	—	—	—	—	—	—	—	—	77.22
3.	Daman & Diu	28.29	—	—	—	—	—	—	—	—	—	28.29
<b>Total</b>		<b>29484.60</b>	<b>7600.00</b>	<b>263.75</b>	<b>269.71</b>	<b>252.55</b>	<b>125.00</b>	<b>190.00</b>	<b>119.98</b>	<b>403.24</b>	<b>350.40</b>	<b>38959.13</b>

*Statement of Funds Released to States/U.T.s During 1994-95 under various Schemes of T.D. Divisions*

(Rs. in lakh)

S.No	State/UT	SCA	Article 275(1)	Girls Hostel	Boys Hostel	Ashram School	Educational Complex	Vocational Training	R&T	NGO	STDCC	Total
1	2	3	4	5	6	7	8	9	10	11	12	13
1.	Andhra Pradesh	1947.10	460.50	50.00	58.47	66.80	2.01	—	16.98	9.18	—	2611.04
2.	Arunachal Pradesh	—	60.00	—	—	—	—	—	—	83.40	—	143.40
3.	Assam	1112.67	315.00	—	16.00	—	—	—	12.55	25.94	—	1482.16
4.	Bihar	1748.70	725.25	—	—	—	4.85	44.34	10.63	34.99	—	2568.76



1	2	3	4	5	6	7	8	9	10	11	12	13
5.	Gujarat	2491.56	675.00	4.73	6.44	—	24.25	21.60	6.16	2.36	30.00	3262.10
6.	Himachal Pradesh	450.57	24.00	—	—	—	—	—	0.21	—	—	474.78
7.	Jammu & Kashmir	550.63	95.25	—	86.02	—	—	—	—	—	—	731.90
8.	Karnataka	409.03	210.00	—	—	67.50	—	—	0.63	22.16	—	709.32
9.	Kerala	126.30	35.25	20.00	20.00	—	—	—	10.00	28.11	36.00	275.66
10.	Madhya Pradesh	7535.72	1687.50	115.83	16.90	—	52.30	—	13.09	3.91	124.00	9549.25
11.	Maharashtra	2196.34	801.75	—	—	1.76	—	54.12	24.30	56.97	30.00	3165.24
12.	Manipur	432.81	69.00	—	—	—	—	—	2.00	3.98	10.00	517.79
13.	Meghalaya	—	166.50	11.00	11.00	—	—	—	—	48.63	15.00	252.13
14.	Mizoram	—	72.00	—	—	—	—	—	—	—	—	72.00
15.	Nagaland	—	116.25	—	—	—	—	—	—	64.36	—	180.61
16.	New Delhi	—	—	—	—	—	—	—	—	—	—	0.00
17.	Orissa	3956.55	771.00	44.00	36.00	60.00	64.99	88.68	8.59	52.87	75.00	5157.68
18.	Rajasthan	2202.79	600.00	—	—	24.50	48.19	—	6.14	11.37	30.00	2922.99
19.	Sikkim	75.10	9.75	—	—	—	—	—	—	—	—	84.85
20.	Tamil Nadu	256.88	63.00	—	—	—	—	10.05	7.12	12.89	—	349.94
21.	Tripura	480.01	93.75	19.44	29.17	19.44	—	—	10.41	4.22	—	656.44
22.	Uttar Pradesh	70.41	31.50	—	—	—	—	—	—	3.25	—	105.16
23.	West Bengal	1335.83	417.75	—	—	—	—	6.22	1.19	27.62	—	1788.61
<b>Union Territories</b>												
1.	Dadra & Nagar Haveli	—	—	37.00	—	—	—	—	—	—	—	37.00
2.	A & N Islands	85.50	—	—	—	—	—	—	—	—	—	85.50
3.	Daman & Diu	35.50	—	3.00	26.82	10.00	—	13.18	—	—	—	88.50
<b>Total</b>		<b>27500.00</b>	<b>7500.00</b>	<b>305.00</b>	<b>306.82</b>	<b>250.00</b>	<b>196.59</b>	<b>238.19</b>	<b>130.00</b>	<b>496.21</b>	<b>350.00</b>	<b>37272.81</b>

*Statement of Funds Released to States/U.T.s During 1995-96 under  
Various Schemes of T.D. Divisions*

As on 31/3/1996  
(Rs. in lakh)

S.No.	State/UT	SCA	Article 275(1)	Girls Hostel	Boys Hostel	Ashram School	Educational Complex	Vocational Training	R&T	NGO	STDCC	Total
1	2	3	4	5	6	7	8	9	10	11	12	13
1.	Andhra Pradesh	2140.32	460.50	91.00	92.63	72.17	2.49	64.34	25.54	27.01	90.00	3066.00
2.	Arunachal Pradesh	—	60.00	—	—	—	—	—	—	84.50	—	144.50
3.	Assam	1545.19	315.00	3.03	—	—	—	64.90	17.77	15.10	—	1960.99
4.	Bihar	274.22	725.25	—	—	—	1.82	—	14.73	35.30	50.00	1101.32
5.	Gujarat	3060.26	675.00	—	—	—	22.51	52.31	0.14	1.08	—	3811.30
6.	Himachal Pradesh	541.62	24.00	6.50	—	—	—	—	0.28	—	—	572.40
7.	Jammu & Kashmir	756.64	95.25	24.05	12.70	—	—	—	—	10.82	—	899.46
8.	Karnataka	659.99	210.00	—	—	—	—	—	—	15.80	—	885.79
9.	Kerala	181.20	35.25	—	—	—	2.75	—	11.25	29.42	57.00	316.87
10.	Madhya Pradesh	9579.66	1687.50	—	—	99.45	30.44	44.34	22.21	12.54	57.00	11533.14
11.	Maharashtra	2930.82	801.75	—	—	—	0.68	—	—	40.73	75.00	3848.98
12.	Manipur	574.53	69.00	—	—	—	—	—	0.49	3.06	8.00	655.08
13.	Meghalaya	—	166.50	13.75	13.75	—	—	—	—	68.91	—	262.91
14.	Mizoram	—	72.00	—	—	—	—	—	—	—	—	72.00
15.	Nagaland	—	116.25	—	—	—	—	—	—	1.96	—	118.21
16.	New Delhi	—	—	—	—	—	—	—	—	36.76	—	36.76
17.	Orissa	4958.10	771.00	65.93	46.62	70.00	68.67	—	12.90	70.64	—	6063.86
18.	Rajasthan	2819.04	600.00	66.74	—	—	20.64	—	7.93	10.79	—	3525.14
19.	Sikkim	100.19	9.75	—	—	—	—	—	—	—	—	109.94
20.	Tamil Nadu	274.44	63.00	—	—	—	—	—	16.54	17.81	—	371.79
21.	Tripura	564.97	93.75	19.44	38.38	38.38	—	59.12	8.27	1.46	63.00	886.77
22.	Uttar Pradesh	104.08	31.50	—	—	—	—	—	1.12	6.19	—	142.89
23.	West Bengal	1763.21	417.75	19.57	115.92	—	—	—	10.83	40.12	—	2367.40

1	2	3	4	5	6	7	8	9	10	11	12	13
<b>Union Territories</b>												
1.	Dadra & Nagar Haveli	—	—	40.00	45.00	—	—	—	—	—	—	85.00
2.	A & N Islands	112.21	—	—	—	—	—	—	—	—	—	112.21
3.	Daman & Diu	59.31	—	20.00	—	—	—	—	—	—	—	79.31
Total		33000.00	7500.00	370.01	365.00	280.00	150.00	285.00	150.00	530.00	400.00	43030.01

*The Amount Spent under the Scheme for Prohibition and Drug Abuse Prevention During 1991-92 to 1995-96 through Grant-in-Aid to Voluntary Organisations — State-wise*

(Rs. in lakh)

S.No.	Name of State	1991-92	1992-93	1993-94	1994-95	1995-96
1	2	3	4	5	6	7
1.	Assam	1.87	1.13	1.14	7.34	10.5
2.	Andhra Pradesh	2.70	6.58	6.60	15.07	14.8
3.	Bihar	32.31	42.20	81.50	122.60	103.56
4.	Goa	6.57	1.37	4.91	10.51	6.41
5.	Gujarat	29.30	23.09	45.95	43.75	33.55
6.	Haryana	45.70	30.44	48.98	92.87	46.69
7.	Jammu & Kashmir	5.40	2.72	3.39	9.38	6.13
8.	Karnataka	4.80	7.12	18.40	19.33	19.66
9.	Kerala	22.30	23.93	63.83	82.88	83.56
10.	Madhya Pradesh	30.72	15.62	14.39	31.63	21.67
11.	Maharashtra	26.86	30.61	47.85	63.88	55.69
12.	Manipur	38.69	49.63	94.14	127.36	86.72
13.	Meghalaya	2.49	1.13	Nil	2.00	3.37
14.	Mizoram	18.04	15.84	29.60	43.83	29.64
15.	Nagaland	15.53	16.99	8.20	26.62	13.38
16.	Orissa	16.67	24.77	50.46	52.36	60.20
17.	Punjab	4.49	30.48	39.37	43.17	37.98

1	2	3	4	5	6	7
18.	Rajasthan	46.98	52.96	72.30	70.95	45.26
19.	Sikkim	0.47	0.71	1.53	4.52	0.56
20.	Tamil Nadu	27.53	24.17	35.90	69.37	90.70
21.	Tripura	4.24	8.18	1.27	7.10	1.90
22.	Uttar Pradesh	43.09	101.78	122.13	153.73	133.76
23.	West Bengal	44.38	30.03	69.99	116.68	80.90
<b>Union Territories</b>						
24.	Chandigarh	0.58	3.11	5.20	9.31	8.37
25.	Delhi	61.51	80.43	65.15	108.81	105.89
26.	Pondicherry	2.21	1.23	1.19	2.43	2.52

*The Amount Spent under the Scheme of Organisational Assistance to Voluntary Social Welfare Organisations During 1991-92 to 1995-96 through Grant-in-Aid to Voluntary Organisations—State-wise*

(Rs. in lakh)

S.No.	Name of State	1991-92	1992-93	1993-94	1994-95	1995-96
1	2	3	4	5	6	7
1.	Andhra Pradesh	0.96	0.50	2.50	3.00	1.00
2.	Assam	1.44	—	—	1.50	—
3.	Bihar	0.50	—	—	—	—
4.	Gujarat	5.39	1.70	5.00	3.89	3.93
5.	Haryana	0.50	—	—	0.96	1.00
6.	Jammu & Kashmir	—	—	—	—	0.02
7.	Karnataka	0.59	0.50	0.75	1.41	0.50
8.	Kerala	2.85	0.65	3.60	3.75	3.00
9.	Madhya Pradesh	1.50	—	0.78	1.28	1.14
10.	Maharashtra	4.61	1.00	3.70	4.25	2.00
11.	Manipur	0.48	—	—	—	0.50
12.	Orissa	1.38	—	1.43	2.64	2.00

1	2	3	4	5	6	7
3.	Punjab	0.50	—	—	—	—
4.	Rajasthan	3.72	1.31	2.59	2.37	1.40
15.	Tamilnadu	0.79	—	1.50	0.25	0.25
16.	Uttar Pradesh	0.50	—	—	0.39	—
17.	West Bengal	4.41	2.45	7.26	5.08	5.24
<b>Union Territory</b>						
1.	Delhi	4.05	1.67	3.52	3.07	4.50

*Grants released (State-wise) for the scheme for the welfare of  
Street children from 1991-92 to 1995-96*

(Rs. in lakh)

S.No.	State/UT	1991-92	1992-93	1993-94	1994-95	1995-96
1.	Andhra Pradesh	***	***	0.62	22.17	21.08
2.	Assam	***	***	—	3.08	3.46
3.	Gujarat	***	***	8.05	22.92	25.04
4.	Karnataka	***	***	6.44	22.09	17.06
5.	Kerala	***	***	—	1.85	3.37
6.	Madhya Pradesh	***	***	—	9.23	16.38
7.	Maharashtra	**	***	17.11	44.42	20.09
8.	Manipur	***	***	—	5.54	3.70
9.	Mizoram	***	***	—	1.23	—
10.	Orissa	***	***	—	1.23	6.76
11.	Rajasthan	***	***	—	2.47	6.78
12.	Tamil Nadu	***	***	20.65	42.37	19.04
13.	Uttar Pradesh	***	***	12.33	22.65	14.80
14.	West Bengal	***	***	27.72	76.96	91.96
15.	Delhi	***	***	18.22	21.53	34.96
<b>Total</b>		***	***	111.14	301.74	284.48

\*\*\*Scheme came into operation during 1993-94.

*Grants released (State-wise) for the Scheme of Welfare for the Aged from 1991-92 to 1995-96*

(Rs. in lakh)

S.No.	State/UT	1991-92	1992-93	1993-94	1994-95	1995-96
1	2	3	4	5	6	7
1.	Andhra Pradesh	5.73	26.50	60.84	145.52	180.26
2.	Assam	—	0.75	2.10	2.35	2.79
3.	Bihar	0.20	0.36	4.50	3.35	4.47
4.	Gujarat	—	—	0.97	3.35	1.74
5.	Haryana	2.03	3.60	5.37	10.76	13.25
6.	Himachal Pradesh	—	0.15	0.37	1.25	1.67
7.	Karnataka	—	2.53	3.08	11.00	20.08
8.	Kerala	0.47	0.23	—	4.77	4.63
9.	Maharashtra	4.40	2.69	4.17	7.17	7.21
10.	Madhya Pradesh	0.84	4.34	1.44	9.71	10.71
11.	Manipur	2.04	5.85	22.73	17.45	26.72
12.	Orissa	8.38	21.25	41.10	63.84	69.94
13.	Punjab	—	0.13	0.73	0.60	1.51
14.	Rajasthan	2.61	2.45	2.17	4.56	—
15.	Tamil Nadu	6.93	13.45	43.04	57.34	84.09
16.	Tripura	2.29	5.86	7.27	16.31	22.39
17.	Uttar Pradesh	0.59	5.94	49.61	79.82	90.72
18.	West Bengal	14.61	32.52	51.95	82.91	93.29
19.	Delhi	12.74	13.32	4.37	5.75	5.72
20.	Pondicherry	—	1.95	—	0.62	6.86
Total		63.86	148.87	305.62	528.50	637.05

*Grants released (State-wise) for the Scheme of prevention and control of  
Juvenile social maladjustment from 1991-92 to 1995-96*

(Rs. in lakh)

S.No.	State/UT	1991-92	1992-93	1993-94	1994-95	1995-96
1.	Andhra Pradesh	8.36	12.59	—	—	—
2.	Arunachal Pradesh	—	7.90	—	—	—
3.	Assam	0.31	0.47	10.47	10.00	1.63
4.	Bihar	6.75	10.16	—	—	—
5.	Goa	0.54	23.81	27.99	—	0.81
6.	Gujarat	39.87	40.63	—	7.93	—
7.	Haryana	0.54	1.32	1.32	4.83	—
8.	Himachal Pradesh	0.49	0.07	—	—	—
9.	Jammu & Kashmir	—	—	—	—	—
10.	Karnataka	80.29	52.35	—	—	—
11.	Kerala	28.39	5.48	—	28.18	8.49
12.	Madhya Pradesh	32.99	86.98	—	100.71	—
13.	Maharashtra	69.51	104.75	—	—	—
14.	Manipur	—	—	—	—	—
15.	Meghalaya	0.98	1.96	1.02	2.78	2.81
16.	Mizoram	0.25	1.99	0.48	26.68	2.87
17.	Nagaland	—	3.39	1.41	3.89	2.59
18.	Orissa	17.58	1.80	0.55	1.61	—
19.	Punjab	30.38	9.31	23.58	15.65	3.20
20.	Rajasthan	4.65	4.65	1.97	2.23	—
21.	Sikkim	—	1.71	0.21	—	—
22.	Tamil Nadu	55.05	52.70	—	—	0.77
23.	Tripura	—	—	—	—	—
24.	Uttar Pradesh	10.60	60.02	—	45.15	—
25.	West Bengal	47.55	54.23	41.61	50.38	46.76
26.	Pondicherry	0.50	0.76	—	—	—
	<b>Total</b>	<b>446.67</b>	<b>539.00</b>	<b>110.61</b>	<b>300.02</b>	<b>69.93</b>

*Grants released (State-wise) for the scheme of Beggary Prevention from 1991-92 to 1995-96*

(Rs. in lakh)

S.No.	State/UT	1991-92	1992-93	1993-94	1994-95	1995-96
1.	Andhra Pradesh	***	—	—	3.00	9.00
2.	Delhi	***	4.46	0.53	10.26	0.13
3.	Gujarat	***	8.68	—	—	—
4.	Karnataka	***	3.52	—	35.20	—
5.	Madhya Pradesh	***	—	3.52	—	—
6.	Maharashtra	***	—	—	4.55	13.05
7.	West Bengal	***	3.34	3.14	1.97	—
8.	Tamil Nadu	***	—	16.05	—	—
Total		***	20.00	23.24	54.98	22.18

\*\*\*Scheme came into operation during 1993-94.

*Grants released (State-wise) for the Scheme of Assistance to Voluntary Organisations providing Social Defence Services from 1991-92 to 1995-96*

(Rs. in lakh)

S.No.	State/UT	1991-92	1992-93	1993-94	1994-95	1995-96
1.	Uttar Pradesh	***	1.08	2.53	11.77	23.11
2.	West Bengal	***	0.33	0.72	3.20	7.42
3.	Delhi	***	6.72	6.33	6.33	6.33
Total		***	8.13	9.58	21.30	36.86

\*\*\*Complete records are not available.

*Amount of Grant Spent Under Shishu Greh Scheme and VCA Grant (General Grant in Aid) Scheme during the Last Five Years i.e. 1991-92, 92-93, 93-94, 94-95 and 95-96*

Years	Shishu Greh Schemes for promotion of in-country Adoption	V.C.A. (Genl. grant-in-aid) for promoting adoptions
1991-92	—	Rs. 3.42 lakhs
1992-93	Rs. 6.52 lakhs	Rs. 3.40 lakhs
1993-94	Rs. 39.80 lakhs	Rs. 6.86 lakhs
1994-95	Rs. 51.34 lakhs	Rs. 5.93 lakhs
1995-96	Rs. 63.51 lakhs	Rs. 4.39 lakhs



*Amount spent under various schemes for welfare of Minorities and Backward Classes during the last five years*

(Rs. in lakh)

State/UT	Scheme-wise Grant since their inception						
	Pre-examination coaching scheme (Since inception)				NMFC		Multi-sectoral Plan Development 1995-96
	1992-93	1993-94	1994-95	1995-96	1994-95	1995-96	
Andhra Pradesh	Nil	7.06	14.00	20.20	Nil	98.00	2.00
Assam	Nil	Nil	3.34	Nil	Nil	Nil	Nil
Bihar	Nil	Nil	15.01	15.09	Nil	Nil	Nil
Gujarat	Nil	3.02	5.46	Nil	Nil	Nil	1.00
Haryana	Nil	Nil	Nil	Nil	Nil	93.44	1.00
J&K	Nil	2.23	2.34	Nil	Nil	77.13	Nil
Karnataka	Nil	Nil	2.34	2.10	253.43	23.65	3.00
Kerala	Nil	8.18	5.99	Nil	327.14	Nil	5.00
Madhya Pradesh	Nil	4.32	7.85	5.01	Nil	136.29	1.00
Maharashtra	Nil	1.35	9.52	9.30	582.95	Nil	2.00
Manipur	Nil	Nil	1.50	1.41	Nil	Nil	Nil
Orissa	Nil	Nil	Nil	5.55	Nil	Nil	Nil
Punjab	Nil	Nil	Nil	Nil	Nil	91.69	Nil
Rajasthan	Nil	4.25	3.33	2.70	Nil	Nil	1.00
Tamil Nadu	1.10	3.20	3.41	6.57	464.00	Nil	Nil
Uttar Pradesh	0.75	6.52	34.84	35.60	1376.40	93.18	13.00
West Bengal	Nil	Nil	Nil	Nil	Nil	Nil	9.00
Delhi	2.82	9.82	41.22	34.35	Nil	Nil	Nil

*Grants in Aid Sanctioned to Implementing Agencies Under the Scheme of Assistance to Disabled for Purchase/Fittings of Aids and Appliances*

(Rs. in Lakh)

S.No.	State/UT	1991-92	1992-93	1993-94	1994-95	1995-96
1	2	3	4	5	6	7
1.	Andhra Pradesh	8.50	8.04	8.43	66.91	13.82
2.	Arunachal Pradesh	—	—	2.00	—	1.00
3.	Bihar	13.51	14.36	44.00	19.00	29.45

1	2	3	4	5	6	7
4.	Gujarat	17.00	21.80	26.00	56.94	44.85
5.	Haryana	5.75	6.50	8.00	8.00	10.00
6.	Karnataka	6.00	3.75	21.00	63.25	—
7.	Kerala	1.00	—	0.37	4.73	3.00
8.	Manipur	1.00	1.25	—	—	—
9.	Madhya Pradesh	10.20	10.25	5.25	19.25	23.63
10.	Maharashtra	23.00	23.75	29.46	56.60	14.78
11.	Orissa	12.00	15.36	78.00	50.75	13.38
12.	Punjab	1.00	1.25	0.62	—	41.34
13.	Rajasthan	51.50	61.70	127.12	222.00	136.00
14.	Tamil Nadu	18.50	23.72	31.12	93.52	40.40
15.	Uttar Pradesh	437.50	442.50	451.75	693.67	537.00
16.	West Bengal	36.30	12.70	47.50	65.97	96.21
17.	Chandigarh	15.25	25.35	32.85	40.40	—
18.	Goa	0.30	0.50	0.36	0.70	0.35
19.	Delhi	41.25	25.80	87.91	55.81	61.72
				1001.74	1517.50	1066.93
No. of beneficiaries		40000	45000	57000	85000	70000
No. of Organisations assisted		59	61	65	77	78

*Schemes for Handicapped*

(Rs. in lakh)

Sl.No.	State/UT	AMT RELE. 1991-92	AMT RELE. 1992-93	AMT RELE. 1993-94	AMT RELE. 1994-95	AMT RELE. 1995-96
1	2	3	4	5	6	7
1.	Andhra Pradesh	71.27	133.12	99.40	279.08	432.27
2.	Assam	1.72	1.11	0.51	5.81	3.76
3.	Bihar	24.89	45.65	27.50	49.79	60.72

1	2	3	4	5	6	7
4.	Goa	5.24	5.08	4.84	6.65	7.47
5.	Gujarat	34.00	19.20	22.42	32.74	28.49
6.	Haryana	7.47	10.19	Nil	15.87	14.98
7.	Himachal Pradesh	2.90	11.75	Nil	26.28	15.36
8.	Jammu & Kashmir	3.17	5.00	3.48	4.45	3.08
9.	Karnataka	57.80	124.09	114.25	207.43	216.68
10.	Kerala	47.25	69.21	59.71	138.95	158.33
11.	Madhya Pradesh	9.01	5.95	15.54	8.71	1.87
12.	Maharashtra	—	8.37	79.66	106.40	80.61
13.	Meghalaya	60.90	112.12	2.98	4.98	4.25
14.	Mizoram	5.22	3.24	Nil	2.16	3.04
15.	Punjab	—	0.49	Nil	13.89	13.91
16.	Orissa	13.17	13.05	10.64	32.71	37.97
17.	Rajasthan	2.06	12.29	22.74	36.47	38.05
18.	Tamilnadu	17.59	18.16	70.73	146.20	99.59
19.	U.P.	30.87	53.28	152.87	237.17	639.17
20.	West Bengal	82.98	122.00	273.24	166.34	174.54
21.	Tripura	80.72	95.34	3.11	7.75	1.79
22.	Chandigarh	1.57	0.79	1.16	0.90	2.33
23.	Delhi	1.84	1.12	107.29	159.45	149.74
24.	Pondicherry	71.70	88.96	Nil	2.50	Nil
25.	Manipur	0.78	—	8.30	17.61	17.98

[Translation]

**Rajiv Environment Project**3703. SHRI RAVINDRA KUMAR PANDEY :  
SHRI SHIV RAJ SINGH :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the salient features of the Rajiv Environment Project;

(b) the names of the districts selected under the said project from each State and funds allocated for the purpose; and

(c) the time by which the project is likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) to (c) The thrust of Rajiv Environment Project is to ensure that all the ongoing schemes of the Ministry of Environment and Forests, environment related schemes and programmes of other Central Ministries and State Governments are implemented in a coordinated and intensive manner so as to create a visible impact within a time span of five years. The list of the districts selected under the Project is given in enclosed statement. Separate funds have not been allocated so far under the project.

**Statement***Statewise List of 50 Districts Selected for Environment & Eco-Development Programme*

Sl.No.	State	No. of Districts	Districts
1	2	3	4
1.	Andhra Pradesh	3	East Godawari, Chittoor and Vishakhapatnam
2.	Arunachal Pradesh	1	Dibang Valley
3.	Assam	1	North Cachar
4.	Bihar	3	Singhbum, Dhanbad and Hazaribagh
5.	Gujarat	3	Junagarh, Panchmahal and Valsad
6.	Goa	1	North Goa
7.	Haryana	1	Ambala
8.	Himachal Pradesh	3	Kangra, Chamba and Kullu
9.	Jammu & Kashmir	1	Udhampur
10.	Karnataka	3	Bellary, Kolar and Hassan
11.	Kerala	2	Palaghat, Mallapuram
12.	Madhya Pradesh	4	Jabalpur, Shahdol, Chindwara, Jhabua
13.	Maharashtra	2	Jalgaon and Yeotmal
14.	Meghalaya	1	West Khasi Hills
15.	Mizoram	1	Aizwal
16.	Manipur	1	Imphal
17.	Nagaland	1	Kohima
18.	Orissa	2	Ganjam and Kalahandi
19.	Punjab	1	Gurdaspur